

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3993
ANSWERED ON 17/03/2026**

DISHA MEETINGS

**3993. Shri Bishnu Pada Ray:
Shri Sudhakar Singh:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Territory Administration of Andaman & Nicobar Islands which does not have a Legislative Assembly has conducted any State and UT level District Development Coordination and Monitoring Committee (DISHA) meetings under the Chairmanship of the Hon'ble Lt. Governor since the issuance of DISHA guidelines in June 2016 for monitoring the programmes of the Government;**
- (b) if so, the number of such meetings held at the State/UT level and the outcomes of the monitoring meetings during the last five years, year-wise;**
- (c) if not, the reasons therefor;**
- (d) the key decisions taken or directives issued during these meetings regarding the development of the State;**
- (e) whether the Government adopts any mechanism to ensure that the meetings of the State level DISHA Committee are held regularly and the decisions taken in the meetings are complied within a time-bound manner;**
- (f) whether the lone representative from the UT raised this issue during the DISHA meeting held on 07.12.2025 and also through a representation dated 24.02.2026; and**
- (g) if so, the action taken by the UT Administration thereon and if not, the reasons therefor?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (d): No State Level DISHA Committee (SLDC) meeting has been convened since constitution of SLDC in Andaman & Nicobar Islands (ANIs) on 26.07.2021.

(e): Timely convening of DISHA meetings is crucial for ensuring effective governance and promoting holistic development of districts. Recognizing the critical importance of DISHA, Ministry of Rural Development (MoRD) is persistently working to ensure that these meetings are convened on a regular basis. All States/ UTs including Andaman & Nicobar Islands have been urged from time to time to take effective action for timely convening of DISHA Committee meetings.

(f) & (g): As per available records, no DISHA meeting has been convened on 07.12.2025. However, the said issue was raised in the District Level DISHA Committee (DLDC) meetings held on 07.12.2024 and 27.11.2025 and also through a representation dated 24.02.2026 submitted by the Chairperson, DLDCs of the ANIs, to Andaman & Nicobar Island UT Administration. As per the DISHA guidelines, Action Taken on the recommendations of the previous meeting should be the first agenda item of the next meeting. The UT of Andaman & Nicobar Island has been urged to adhere to DISHA guidelines.
